

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 486 of 2020 in CP(IB) 257/NCLT/AHM/2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2021**

Name of the Company: Madhya Gujarat Vij Company Ltd
V/s
CMA George Samuel IRP For Jason
Dekor Pvt Ltd & Anr
Section 60(5) of IBC,2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER
(Through Video Conferencing)**

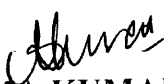
Advocate, Mr. Anal Shah appeared on behalf of Applicant. Advocate, Mr. Monaal Davawala appeared on behalf of the RP. Advocates, Mr. Vishal Raval and Mr. Raju Kothari appeared on behalf of other Respondents.

On the request of the parties, the matter is adjourned.

List the matter on 26.02.2021


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 05th day of February, 2020


**MANORAMA KUMARI
MEMBER JUDICIAL**